

FORM G (Re-issued)

INVITATION FOR EXPRESSION OF INTEREST

**FOR GUARDIAN LIFECARE PRIVATE LIMITED OPERATING IN RETAIL
TRADE OF MEDICINES**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	GUARDIAN LIFECARE PRIVATE LIMITED CIN: U51397DL2003PTC121502 PAN: - AABCG9903G
2.	Address of the registered office	Registered office: WZ-56, 2nd Floor, Ram Nagar, Tilak Nagar, New Delhi – 110018 Corporate Office: - Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-Vi, Gurgaon – 122001 (Haryana)
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL as per Financial Statement for the year 2023-2024.
7.	Number of employees/ workmen	NIL
N	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.guardianlifecare@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.guardianlifecare@gmail.com
10.	Last date for receipt of expression of interest	01.03.2025
11.	Date of issue of provisional list of prospective resolution applicants	11.03.2025
12.	Last date for submission of objections to provisional list	16.03.2025
13.	Date of issue of final list of prospective resolution applicants	26.03.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	26.03.2025
15.	Last date of submission of resolution plans	30 days from date of issuance of IM and RFRP to PRAs
16.	Process email id to submit EOI	ibc.guardianlifecare@gmail.com



Bharat Bhushan Sethi
Resolution Professional
For M/s Guardian Lifecare Private Limited
Reg. No.: IBBI/IPA-002/IP –N00650/2018-2019/12034

Date:13.02.2025

FORM G (Re-issued)
INVITATION FOR EXPRESSION OF INTEREST FOR
GUARDIAN LIFECARE PRIVATE LIMITED
OPERATING IN RETAIL TRADE OF MEDICINES
(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	GUARDIAN LIFECARE PRIVATE LIMITED CIN: U51397DL2003PTC121502 PAN: - AABCG9903G
2.	Address of the registered office	Registered office: WZ-56, 2nd Floor, Ram Nagar, Tikar Nagar, New Delhi – 110018 Corporate Office: - Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-VI, Gurgaon – 122001 (Haryana)
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL as per Financial Statement for the year 2023-2024.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.guardianlifecare@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.guardianlifecare@gmail.com
10.	Last date for receipt of expression of interest	01.03.2025
11.	Date of issue of provisional list of prospective resolution applicants	11.03.2025
12.	Last date for submission of objections to provisional list	16.03.2025
13.	Date of issue of final list of prospective resolution applicants	26.03.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	26.03.2025
15.	Last date of submission of resolution plans	30 days from date of issuance of IM and RFRP to PRAs
16.	Process email id to submit EOI	ibc.guardianlifecare@gmail.com

Sd/-

Bharat Bhushan Sethi
Resolution Professional

For M/s Guardian Lifecare Private Limited

Date:13.02.2025

Reg. No.: IBBI/IPA-002/IP –N00650/2018-2019/12034



प्रपत्र-जी (पुनः जारी)

गार्जियन लाइफकेयर प्राइवेट लिमिटेड,

दवाओं के खुला व्यापार में कार्यरत है

के लिए रुचि की अभिव्यक्ति हेतु आमंत्रण

(दियाला और दिवालियापन (कॉर्पोरेट व्यक्तियों) के लिए दिवालियापन समाधान प्रक्रिया)

विनियम, 2016 के विनियम 36ए (1) के तहत

प्रासंगिक विवरण

1.	पैन/सीआईएन/एलएलपी नं. के साथ कॉर्पोरेट/देनदार का नाम	गार्जियन लाइफकेयर प्राइवेट लिमिटेड (सीआईएन- U51904DL2003PTC121902) (पैन - AABCG9903G)
2.	पंजीकृत कार्यालय का पता:	पंजीकृत कार्यालय: इन्डियन-66, द्वितीय तल, राम नगर, तिलक नगर, नई दिल्ली-110018 कॉर्पोरेट कार्यालय: गार्जियन हाउस, फ्लॉट नंबर 55, सेक्टर-37, उद्योग विहार, फेज-VI, गुरुग्राम-122001 (हरियाणा)
3.	वेबसाइट का यूआरएल:	लागू नहीं
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं:	अचल संपत्तियां नहीं
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता:	लागू नहीं
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य:	वर्ष 2023-2024 के वित्तीय विवरण के अनुसार शून्य।
7.	कर्मचारियों/सामगारों की संख्या:	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूधियों के साथ) लेनदारों की सूची, प्रक्रिया की आगामी घटनाओं की प्रासंगिक तिथियों सहित अन्य विवरण यहाँ उपलब्ध हैं:	ibc.guardianlifecare@gmail.com पर अनुरोध भेजकर प्राप्त किया जा सकता है।
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता उपलब्ध है:	ibc.guardianlifecare@gmail.com पर अनुरोध भेजकर प्राप्त किया जा सकता है।
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि:	01.03.2025
11.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि:	11.03.2025
12.	अंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि:	16.03.2025
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि:	26.03.2025
14.	संभावित समाधान आवेदकों के लिए सूचना श्रावण जारी करने की तिथि, मूल्यांकन बैठक और समाधान योजनाओं के लिए अनुरोध	26.03.2025
15.	समाधान योजनाओं को प्रस्तुत करने की अंतिम तिथि	वीआरएस को आईएम और अरएफआरपी जारी करने की तारीख से 30 दिन
16.	ईओआई जमा करने के लिए प्रक्रिया ईमेल आईडी:	ibc.guardianlifecare@gmail.com

हस्ता/-

वरत भूषण सेठी,

मेसर्स गार्जियन लाइफकेयर प्राइवेट लिमिटेड के लिए

समाधान पेशेवर,

दिनांक 13.02.2025

पंजीयन संख्या: IBBI/PA-002/IP-N00650/2018-2019/12034

